GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

RAJYA SABHA

STARRED QUESTION NO. 352

ANSWERED ON 03/04/2025

Gram Nyayalayas

352. Shri Iranna Kadadi:

Will the Minister of Law and Justice be pleased to state:

- (a) the detailed bifurcation of the amount allocated and distributed to the Gram Nyayalayas since January 2022;
- (b) the State-wise details of the total number of cases disposed of by the Gram Nyayalayas;
- (c) the measures taken or proposed by Government to create awareness about the Gram Nyayalayas since January 2022;
- (d) the steps taken or proposed by Government to enhance the efficiency of the Gram Nyayalayas since January 2022; and
- (e) whether Government is considering increase in the total number of Gram Nyayalayas in the next three years and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO. *352 FOR ANSWER ON 03.04.2025 REGARDING 'GRAM NYAYALAYAS'

(a) to (e): Section 3 (1) of the Gram Nyayalayas Act, 2008 mandates that the State Governments, after consultation with their respective High Courts, may, by notification, establish one or more Gram Nyayalayas for every Panchayat at intermediate level or a group of contiguous Panchayats at intermediate level in a district or where there is no Panchayat at intermediate level in any State, for a group of contiguous Gram Panchayats. However, the Act does not make setting up of Gram Nyayalayas mandatory.

The details of funds allocated and distributed to the Gram Nyayalayas since January, 2022 till date are as under: -

(Rs. in crore)

S. No	Financial Year	Fund Allocated	Fund Released
1	2022-2023	10.00	0.00
2	2023-2024	10.00	0.80
3	2024-2025	10.00	10.00

The State-wise details of the cases disposed of by the Gram Nyayalayas till date are as under: -

S.	Name of the	Cases Disposed	Cases Disposed	Total Cases
No	State	(Civil)	(Criminal)	Disposed (Civil
				+Criminal)
1	Haryana	516	738	1254
2	Jharkhand	0	38	38
3	Karnataka	75	33	108
4	Kerala	556	57219	57775
5	Madhya Pradesh	482	22635	23117
6	Maharashtra	156	9084	9240
7	Odisha	45	1560	1605
8	Punjab	1056	308	1364
9	Rajasthan	3306	90661	93967
10	Uttar Pradesh	25983	128826	154809
Total		32175	311102	343277

Source: Gram Nyayalaya Portal

To encourage the States, financial assistance is provided for recurring and non-recurring expenses for setting up of Gram Nyayalayas. For one-time assistance, non-recurring expenditure of Rs.18 lakhs is released only after the Gram Nyayalayas have been notified as well as made operational along with appointment of Nyayadhikaris and the same is duly reported on the Gram Nyayalaya Portal of the Department of Justice and the recurring expenditure of Rs. 3.2 lakhs per completed year of operation of Gram Nyayalaya, is released to the States for the first three completed years of operation of the Gram Nyayalayas. As on date, a sum of Rs. 93.40 crore has been released since the inception of the scheme.

To set up Gram Nyayalayas in the country, it was decided in the Conference of Chief Justices of High Courts and Chief Ministers of the States on 7th April, 2013 that the State Government and High Courts should take decision on setting up Gram Nyayalayas wherever feasible, taking into account the local issues and situations, as it is a voluntary scheme. The Central Government has been urging the States through meetings to operationalise the already notified Gram Nyayalayas on a regular basis. So far, 488 Gram Nyayalayas have been notified in 15 States/UTs, out of which, 326 Gram Nyayalayas are operational in 11 States at present. Besides, the Gram Nyayalaya portal showing current details regarding funds allocated, pending cases, Gram Nyayalayas notified and operational etc., in the country has been developed and is available in public domain.

The number of notified Gram Nyalayalas has increased from 395 (F.Y. 2019-20) to 488 (F.Y. 2024-25), while operational Gram Nyalayalas have risen from 221 (F.Y. 2019-20) to 326 (F.Y. 2024-25).
